

DIVISION BENCH

O-124

NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA

C.P. (IB)/345(KB)2020

Present: 1. Hon'ble Member(J), Shri Rajasekhar V.K.  
2. Hon'ble Member(T), Shri Harish Chander Suri

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 18<sup>th</sup> March, 2021, 10:30 A.M

Name of the Company	ZAMSTARS MANAGEMENT SERVICE INDIA PRIVATE LIMITED Vs. DURGA PROJECTS AND INFRASTRUCTURE PRIVATE LIMITED		
Under Section	IBC Under Sec 9		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

DYUTIMOY PAUL Adm

Company Director

D Paul  
15/3/21

SD

SD

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**Appearances**

For the Operational Creditor

Mr. Anil Kumar Dubey, Pr. CS

For the Corporate Debtor


Mr. Dyutimoy Paul, Advocate

**ORDER**

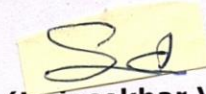
Mr. Anil Kumar Dubey, Ld. Authorised Representative for the Operational Creditor present.  
Mr. Dyutimoy Paul, Ld. Counsel for the Corporate Debtor present.

Ld. Counsel for the Corporate Debtor seeks time to file vakalatnama, board resolution and reply affidavit. At request, three weeks time is granted for the same. Copies of the reply shall be served on the Counsel on record for the Operational Creditor.

List the matter on 18.05.2021.



(Harish Chander Suri)  
Member (Technical)



(Rajasekhar V.K.)  
Member (Judicial)